



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMA
COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect in official exigency:-

No.	Name of the Official	From	To
1	Sh. Rajinder Prasad Garg EC No.95572477	Orderly in the Court of the undersigned, North-East District, Karkardooma Courts, Delhi.	Orderly in the General Branch, North-East District Karkardooma Courts, Delhi.
2	Sh. Jatin EC No. 75884930	Orderly in the General Branch, North-East District Karkardooma Courts, Delhi.	Orderly in the Court of the undersigned, North-East District, Karkardooma Courts, Delhi.

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.

(PRAVEEN KUMAR)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

Dated 19 9 APR 2023

No. 2621-2632 /P&T/Admn./NE/KKD/2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.- III, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.

Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.